

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH(COURT NO. 1)  
NEW DELHI.**

**354 (ND)/2017 & Appeal No. 119/2017**

**In the matter of:**

New Rajdhani Logistics Pvt. Ltd. ...Applicant.

v.

ROC. ...Respondent

**SECTION:** Under Section 252(3)

**Order delivered on 22.02.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI S.K. MOHAPATRA,  
HON'BLE MEMBER(TECHNICAL)**

For the Applicant -

For the ROC :

For the ITD

Manish Raj.

Easha Kadiyan for Lakshmi Gurung,  
Stndg. Counsel.

**ORDER**

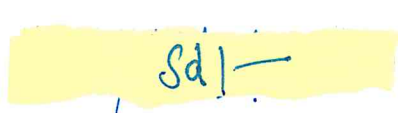
Ld. Counsel for the Income tax Department prays for some more time for filing reply. As a last chance 10 days time is granted.

List the matter for final hearing on 27<sup>th</sup> March, 2018.

 Sd/-

**(S.K. MOHAPATRA )  
MEMBER (TECHNICAL)**

\*KCS\*

 Sd/-

**(DR. DEEPTI MUKESH )  
MEMBER (JUDICIAL)**